

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP No.248/Chd/Hry/2017

In the matter of:

Partap Singh

...Petitioner No.1

Rajat Joon

...Petitioner No.2

Versus

Registrar of Companies, NCT of Delhi & Haryana.

Present: None.

The Hon'ble Member (Judicial) is on official tour, hence the matter is adjourned to 19.01.2018.

Sd/-

Bench Officer.

December 19, 2017.
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